COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 534 of 2016 IN
DFR No. 3107 of 2016

Dated: 25th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Green Energy Association ….Appellant(s)
Vs.
Chhattisgarh Electricity Regulatory Commission & Ors.
... Respondent (s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Parinay Deep Shah
Mr. Saransh Shaw

ORDER

IA No. 534 of 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 02.11.2016. Dasti, in addition, is permitted.

List the matter on ***02.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/kt